

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
31-05-2024 AT 10:30 AM**

**CP(IB) No. 169/121/HDB/2023  
AND  
IA (I B C ) No. 884/2024 in CP(IB) No. 169/121/HDB/2023  
u/s. 121 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Mr. Harish Cherukuri and M/s. Priyadarsini Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (I B C ) No. 884/2024**

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present physically.

Mr Dantu Indusekhar, Bankruptcy Trustee present physically.

This being an application to take on 1<sup>st</sup> progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**